

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 19(ND)12
CA. NO.

CORAM:


PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

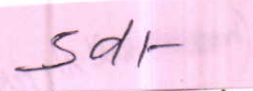
NAME OF THE COMPANY: M/s. Satish Chanderan V/s. M/s. The Haryana Woolen General Mill
Pvt. Ltd.

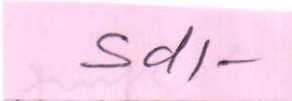
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAJ KUMAR PANDY	CS	Respondent No. 7	

ORDER

Learned counsel for the respondent No. 7 is present. None for the petitioner. Put up on
28.10.2016 for the appearance of the petitioner.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)